

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 11/2020 in DFR No. 4/2020 (IA 11/2020 - For condonation of delay in filing the Appeal)	NTPC Limited VS Andhra Pradesh Electricity Regulatory Commission & Ors.	4/2020 Dated 02/01/2020	24/01/2020		29/01/2020 Court - 1
2	IA 2209/2019 & IA 2207/2019 in DFR No. 2420/2019 (IA 2209/2019 - For leave to file Appeal & IA 2207/2019 - For condonation of delay in filing the Appeal)	CLP Wind farms (Khandke) Private Limited VS Maharashtra Electricity Regulatory Commission & Anr.	2420/2019 Dated 13/12/2019	27/01/2020		29/01/2020 Court - 2